

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS**

**LOK SABHA  
UNSTARRED QUESTION NO. 603  
TO BE ANSWERED ON 06.02.2018**

**PLASTIC PARKS**

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**603. SHRI PRAHLAD SINGH PATEL  
SHRI BHEEMRAO B. PATIL:**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has received proposals from the State Governments for assistance to develop/ establish Plastic Parks;
- (b) if so, the details of proposals received along with the status of these proposals, State-wise;
- (c) whether there is any policy/scheme for assistance to promote/ establish Plastic Parks in the States; and
- (d) if not, whether the Government is planning/ considering to declare scheme of assistance for promotion of Plastic Parks?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE FOR MINISTRY OF PLANNING  
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS  
(RAO INDERJIT SINGH)**

(a) to (c) The Scheme for setting up of Plastic Parks approved for implementation for the 12th plan and beyond, till 2019-20 provides for central funding up to 50% of the project cost, subject to a ceiling of Rs. 40.00 crore for setting up of state-of-the-art infrastructure and enabling common facilities for 10 Plastic Parks, based on the preliminary proposals received from the State Governments. The remaining project cost is funded by the State Government or its agencies. In phase-I of the scheme, based on approval of DPRs, four Plastic Parks are in various stages of implementation in the States of Assam, Madhya Pradesh (Tamt), Odisha and Tamil Nadu. In Phase-II of the scheme, based on consideration of preliminary proposals received from the States of Jharkhand, Madhya Pradesh, Uttar Pradesh, Haryana, Gujarat, Chhattisgarh, Punjab, West Bengal, Uttarakhand, Manipur, Jammu & Kashmir and Rajasthan, six Plastic Parks have been given in principle approval in the States of Jharkhand, Madhya Pradesh (Gwalior), Haryana, Chhattisgarh, West Bengal and Uttarakhand.

(d) Not applicable, in view of (a) to (c) above.

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